

DIVISION BENCH

ITEM NO.121

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.451/2023, IA No.452/2023 & IA No. 204/2024
IN CP (IB) No.59/ALD/2022**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 12th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

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|----------------------------|--|
| NAME OF THE COMPANY | PIRAMAL CAPITAL & HOUSING FINANCE LIMITED V/S EARTHBUILD GREENCITY PRIVATE LIMITED. |
| UNDER SECTION | 7 IBC (IN CIRP) |

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 12th August, 2024.

-Sd-

(Court Officer)

12th July, 2024

*Bipul Kumar Tiwari
(Stenographer)*